

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT: NEW DELHI.**

No.JOTP./Trg./RADC/Gaz./2021/167-209

Dated 5th January, 2021.

E-copy of the letter received through e-mail from Sh. Ravinder Dudeja, Ld. D.H.J.S, Director (Academics)/Chairperson (Officiating), Delhi Judicial Academy, Dwarka Court, New Delhi regarding Willingness to attend Sensitization Programmes on Areas of Contemporary Importance for the Officer of DHJS & DJS forwarded for information and necessary action to with a request **to send their willingness to this office positively by 20.01.2021** for onward transmission to the quarter concerned:-

1. All the Ld. Judicial Officers, Rouse Avenue District Court, New Delhi.
2. The Branch In-charge, Computer Branch, RADC, New Delhi for uploading on the official Website.
3. The P.S. to Ld. District & Sessions Judge (Officiating), RADC, New Delhi.

This issues with the prior approval of Ld. Principal District & Sessions Judge (Officiating), RADC, New Delhi.

This is Computer generated hence requires no signature.

Sd/-
(Geetanjli Goel)
Officer In-charge (Judl.)
for Principal District & Sessions Judge(Officiating)
Rouse Avenue District Court
New Delhi.



No. DJA/Acd./Trg.Cal.-2021/1407/2020/5088

04th January, 2021

To

1. Sh. Girish Kathpalia, Principal District & Sessions Judge, HQs, Central, THC
2. Ms. Poonam A. Bamba, Principal District & Sessions Judge, South, Saket
3. Sh. Deepak Jagotra, Principal District & Sessions Judge, East, KKD
4. Sh. Narottam Kaushal, Principal District & Sessions Judge, South-West, Dwarka
5. Sh. Yashwant Kumar, Principal District & Sessions Judge, Shahdara, KKD
6. Ms. Neena Bansal Krishna, Principal District & Sessions Judge, South-East
7. Sh. Dharmesh Sharma, Principal District & Sessions Judge, West, THC
8. Sh. Dinesh Kr. Sharma, Principal District & Sessions Judge, New Delhi, PHC
9. Sh. Suresh Kr. Gupta, Principal District & Sessions Judge, North-West, Rohini
10. Ms. Swaran Kanta Sharma, Principal District & Sessions Judge, North, Rohini
11. Dr. Sudhir Kumar Jain, Principal District & Sessions Judge, North-East, KKD
12. The Officiating Principal District & Sessions Judge, Rouse Avenue

Sub.: Willingness to attend Sensitization Programmes on Areas of Contemporary Importance for the Officers of DHJS & DJS

Respected Sir/Madam,

As per the approved Judicial Education & Training Calendar – 2021, the Academy shall be conducting the following Four (04) Optional Programmes besides other training programmes:

Sl.No.	Programme	Target Group	Dates
1.	Sensitization Programme on Role of Courts in Ensuring Gender Justice	Mixed Group of DHJS & DJS Officers	16 April, 2021
2.	Sensitization Programme on Environmental Justice	Mixed group of DHJS and DJS Officers	4 June, 2021
3.	Orientation Programme on Disaster Management and Related Laws	Mixed Group of DHJS & DJS Officers	3 September, 2021
4.	Sensitization Programme on Role of Human Rights in Administration of Justice	Mixed group of DHJS and DJS Officers	8 October, 2021

Since, the aforesaid programmes are the optional, your goodself alongwith the Judicial Officers posted in your district are requested to opt for any **one** of the optional programmes in order of preference in the enclosed proforma, **Annexure-A**. In case a Judicial Officer does not opt for any of the aforesaid programme, the DJA will be free to nominate such officer in any one of such programmes.

The Judicial Officers may kindly be requested to send their options on or before **23.01.2021**. We would request for a timely response as the nominations have to be sent to the Hon'ble High Court of Delhi for approval and the Academy has also to make necessary arrangements.

With regards,

Yours faithfully,


(Ravinder Dudeja)

Encl: As above

PROFORMA

Name of the Officer:

Designation:

Present Posting:

Please indicate order of preference (1st to 4th Preference).

** Kindly fill all the four rows preference wise.*

Sl.No.	Name of Programme	Dates	Order of preference
1.	Sensitization Programme on Role of Courts in Ensuring Gender Justice	16 April, 2021	
2.	Sensitization Programme on Environmental Justice	4 June, 2021	
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Signature of Officer